- (c) The following steps have been taken by the Delhi Police to check the crimes:
 - (1) Increased police vigilance.
 - (2) Intensive foot and mobile patrolling.
 - (3) Armed patrolling with walkietalkie sets and wireless fitted motor cycles.
 - (4) Intensive checking of hotels, guest houses, pickets, strategic points and hide-outs of the criminals.
- (5) Checking of vehicles and luggage etc. at public congregations and on road.
 - (6) Anti dacoity drives conducted by the districts and crime branch.
 - (7) Preventive action against the criminals stepping up of externment proceedings and interdistrict/inter-State meetings to check the crime.
 - (8) Appointment of Special Police Officers to assist the police in the detections and apprehension of criminals.

Checking of Visas of Indian Tourists in Europe

- 575. SHRI H. HANUMAN-THAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware that visas and passports of Indian tourists are checked in European countries; and
- (b) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SARI B. R. BHAGAT): (a) Yes, Sir.

(b) Visas and passports of Indian nationals are checked in European countries by the immigration authorities of the countries concerned. This is an internationally accepted practice followed in respect of the entry

of the nationals of foreign countries. Indian nationals require visa for travel to all European countries except the U.K.

Two Additional Units of R.A.P.P.

576. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

- (a) when the work on two additional units of Rajasthan Atomic Power Project at Rawat Bhata in Rajasthan is likely to be initiated; and
- (b) the estimated cost of the two units and the proposed date/year for completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Preliminary work on two additional units of 235 MW at Rawathhata in Rajasthan has commenced during 1985.

(b) The estimated cost of the two units together is around Rs. 600 crores. The first unit is expected to be commissioned in 102 months from the date of financial sanction and the second unit six months later.

Introduction of Computer system for Recruitment

- 577. SHRI BIR BHADRA PRA TAP SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to introduce computer system for recruitment in the Central Government offices; and
- (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSON-

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NEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIE-VANCES AND PENSION (SHR P. CHIDAMBARAM): (a) and (b) The Union Public Service Commission and the Staff Selection Commission which make recruitment to various Services/posts under the Government are already using computers for processing applications and preparation of results of examinations held by them.

Visit of Chinese Army Team to Pakistan

578. MISS SAROJ KHAPARDE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware that a Chinese army team visited Pakistan in October, 1985;
- (b) if so, what was the purpose of the visit;
- (c) whether Government are aware that there is a plan to upgrade the Karakoram highway with a view to building a road and a rail link and
- (d) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) to (d) Government have seen press reports to this effect.

While Government's attention has been drawn to reports that China is upgrading the Karakoram Highway linking Kashi (Kashghar) in northwest Xinjiang province with Pak occupied Kashmir, so far no authentic information is available.

Collapse of an Army Building in Akhnoor

579. SHRI SUKOMAL SEN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that about 100 labourers mostly from

Madhya Pradesh had died or were injured in Akhnoor when an army building under construction collapsed;

- (b) if so, what are the details of the said mishap stating the reasons for collapse of the building; and
- (c) what are the details of compensation to be paid to the next of the kin of those who died and to those who suffered injuries?

THE MINISTER OF STATE IN THE DEPARTMENT OF DE-FENCE RESEARCH AND VELOPMENT (SHRI ARUN SINGH): (a) to (c) A double storeyed army building under construction at Akhnoor collapsed on 17th July, 1985. During rescue operations 47 persons were evacuated and admitted to local Military Hospital for treatment of injuries. In addition to that, 22 dead bodies were recovered. A Court of Inquiry has been ordered on 20th July, 1985 and its findings are awaited. On receipt of the report of the Court of Inquiry further action will be taken based on its find-

It has been reported that an amount of Rs. 24,000 has been paid as an interim compensation to the deceased and the injured labourers out of the joint contribution made by Builder's Association of India and the local Staff of MES. The compensation award is under consideration of the Labour Commissioner.

Transfer of Forest Land for Ualan Irrigation Scheme

580. SHRI VITHALBHAI MOTIRAM PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Gujarat Government has urged the Central Government for the transfer of 612 hectare forest land for Ualan Irrigation Scheme which was approved in the year 1981;